

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**Original Application No.180/00878/2015**

**Tuesday, this the 27<sup>th</sup> day of November, 2018**

**CORAM:**

**Hon'ble Mr.E.K.Bharat Bhusan, Administrative Member**  
**Hon'ble Mr.Ashish Kalia, Judicial Member**

K.Somasekharan Nair  
MES/109935, Mate (Fitter Pipe)  
O/o.The Garrison Engineer (Air Force)  
Military Engineer Services  
Aakkulam, Thuruvickal P.O  
Trivandrum -695 031 ..... **Applicant**

**(By Advocate – Mr.P.K.Madhusoodhanan)**

**V e r s u s**

1. The Chief Engineer (NW)  
Military Engineer Services, Kataribagh  
Naval Base P.O, Kochi-682 004
2. The Commander Works Engineer (NW)  
Military Engineer Services  
Kataribagh, Naval Base P.O  
Kochi-682 004
3. The Garrison Engineer (Air Force)  
Military Engineer Services  
Thuruvickal P.O, Trivandrum -695 031
4. The Chief Engineer  
Head Quarters,Southern Command  
Engineer's Branch, Pune-411 001
5. Union of India  
Represented by its Secretary  
Ministry of Defence, Central Secretariat  
New Delhi -110 001 ..... **Respondents**

**(By Advocate – Mr.N.Anilkumar,SCGSC)**

This Original Application having been heard on 27.11.2018, the Tribunal on the same day delivered the following:

**O R D E R(ORAL)**

**By Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member**

Mr.P.K.Madhusoodhanan, learned counsel for the applicant presented a copy of Office Order No.152 dated 15 November 2018 issued by respondent no.3, by which the applicant Shri.Somasekharan Nair has been promoted to the post of Fitter Pipe (SK). He submits that the grievance raised in the Original Application has been thus redressed and seeks permission to withdraw the same. Accordingly, the Original Application is permitted to be withdrawn. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

SV

**List of Annexures**

Annexure A-1 - True relevant extract of the SSLC Book of the applicant

Annexure A-2 - True copy of the National Trade Certificate of the applicant

Annexure A-3 - True copy of the certificate of merit dated 23.5.2002 issued by Chief Engineer (AIR Force) Bangalore

Annexure A-4 - True copy of the trade Test result dated 21.8.2009 issued from the office of Garrison Engineer (AF), Trivandrum

Annexure A-5 - True copy of the representation dated 4.1.2015 through proper channel to the first respondent

Annexure A-6 - True copy of the representation dated 19.1.2015 to the 2<sup>nd</sup> respondent

Annexure A-7 - True copy of the promotion order of Chowdikar-safaiwala to mates dated 17.3.2014

Annexure A-8 - True copy of the promotion order of Mates to Skilled dated 19.4.2014

Annexure A-9 - True copy of the order dated 30.7.2015 in O.A 180/586/2015 passed by this Tribunal

Annexure A-10 - True copy of the 10453/OA-180-00586/2015/II/LC, dated 7/9/2015 of the 2<sup>nd</sup> respondent

Annexure R1(a) - True copy of the letter dated 25.5.1993

Annexure R1(b) - True copy of the Recruitment Rules for CMD

Annexure R1(c) - True copy of the option exercised by the applicant

Annexure A-11 - True copy of the letter dated 3/6/2014, issued by the Director, Integrated Head Quarters of Ministry of Defence (Army) New Delhi

. . . . .